

(J.H.C. Sch. 1-7)

Through Fax

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From:

Ambuj Nath,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(5)/2/2015 /Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Registrar General,
High Court of Delhi,
New Delhi- 110503.

Sub.:- Regarding nomination of Sri Manoj Prasad, Principal District & Sessions Judge, Jamshedpur as a member of the team comprising of C.P.C. I/c & other Government Officials to visit Delhi High Court to study "Online Filing Programme and Paperless Court" on 21st & 22nd August, 2017.

Ref.:- D.O. Letter No.05/Accts. dated 11.08.2017.

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to **nominate** Sri Manoj Prasad, Principal District & Sessions Judge, Jamshedpur, as a member of the of C.P.C. I/c & other Government Officials to visit Delhi High Court to study "Online Filing Programme and Paperless Court" on 21st & 22nd August, 2017.

This is for your information and needful.

Yours faithfully,
Sd/- **Ambuj Nath**

Registrar General

Memo No. 3744 /Apptt.

Dated Ranchi the 17/08/17

Copy forwarded to Sri Manoj Prasad, Principal District & Sessions Judge, Jamshedpur alongwith copy of the aforesaid D.O. letter for information and needful at your end / the C.P.C. I/c, e-Courts Project, J.H.C, Ranchi for information with request to upload the same on the website of the Court / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information and needful.


Registrar General 17.8.17